

SL. No.10

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/669/2024 in Company Petition IB/36/2022
NAME OF THE COMPANY	Ravi Cranes and Movers Ltd
NAME OF THE PETITIONER(S)	Indian Overseas Bank
NAME OF THE RESPONDENT(S)	Ravi Cranes and Movers Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/669/2024

Present: Ld. Counsel Ms. M. Vazra Laxmi for the Applicant.

This application has been moved for extending the CIRP period by 30 days, w.e.f., 02.04.2024. Keeping in view the averments made in the application, CIRP period is extended by 30 days. Accordingly, this application is allowed and disposed of.

SD/-
MEMBER (T)

SD/-
MEMBER (J)